

(S)
BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

O.A.551/89

Anthony George,
C/o. Mr.T.R.Talpade,
Advocate,
Narottam Nivas, Gr.Flr.,
308, Jawaji Dadaji Road,
Nana Chowk,
Bombay - 400 007.

.. Applicant

vs.

1. Union of India
through
The General Manager,
Western Railway,
Churchgate,
Bombay - 400 020.
2. General Manager(E),
Western Railway,
Churchgate,
Bombay - 400 020.
3. Railway Board,
Rail Bhavan,
Ministry of Railway,
New Delhi - 110 001.

.. Respondents.

Coram: Hon'ble Member(J) Shri M.B.Mujumdar
Hon'ble Member(A) Shri M.Y.Priolkar

Appearance:

Mr.Ramamurthy
Advocate for the
Applicant.

ORAL JUDGMENT:
(Per M.B.Mujumdar)

Date: 10.3.1989

Heard Mr.Ramamurthy, advocate for the applicant.

Mr.Ramamurthy states that the applicant has received
appointment order dtd. 6.3.1989 and hence the
application may be disposed of.

The application is accordingly disposed of as
the purpose is served, with no order as to costs.


(M.Y.PRIOLKAR)
Member(A)


(M.B.MUJUMDAR)
Member(J)